

Kerala Payment Of Pension To Members Of Legislature (Amendment) Act, 1986

6 of 1987

CONTENTS

1. Short Title And Commencement

2. Amendment Of Section 2A

Kerala Payment Of Pension To Members Of Legislature (Amendment) Act, 1986

6 of 1987

An Act further to amend the Kerala Payment of Pension to Members of Legislature Act, 1976. WHEREAS it is expedient further to amend the Kerala Payment of Pension to Members of Legislature Act, 1976, for the purpose hereinafter appearing; BE it enacted in the Thirty-seventh Year of the Republic of India as follows:-

1. Short Title And Commencement :-

(1) This Act may be called the Kerala Payment of Pension to Members of Legislature (Amendment) Act, 1986.(2) It shall come into force at once.

2. Amendment Of Section 2A :-

I n section 2A of the Kerala Payment of Pension to Members of Legislature Act, 1976 (46 of 1976), for the words, figures and brackets as a member of the Kerala Legislative Assembly is entitled to under the Payment of Salaries and Allowances Act, 1951 (XIV of 1951), the words and figures "as a Class I Officer/Grade I Officerof the All India Services is entitled to from time to time" shall be substituted.